

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

STARRED QUESTION NO.187
TO BE ANSWERED ON THE 29TH JULY, 2016

DEFENCE COOPERATION

*187. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of DEFENCE ज़कक ea=h
be pleased to state:

- (a) whether agreements have been signed with South Africa and other countries for cooperation in defence sector particularly defence production and manufacturing during the last three years and the current year, and if so, the details thereof;
- (b) the details of ongoing projects with foreign cooperation in defence sector including the total expenditure involved therein;
- (c) whether a number of defence projects under implementation with foreign cooperation have been delayed; and
- (d) if so, the details thereof along with the reasons therefor and the total expenditure incurred thereon in these projects?

A N S W E R

MINISTER OF DEFENCE

ज़कक ea=h

(SHRI MANOHAR PARRIKAR)

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(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 187 FOR ANSWER ON 29.7.2016

(a) Agreements / Memoranda of Understanding (MoU) on defence cooperation have been signed with several foreign countries. These MoUs / Agreements provide an enabling framework to promote bilateral defence cooperation, including development of military-to-military ties, co-development and co-production or supply of defence equipment, training exchanges and other interactions with foreign countries in the defence field. A list of such agreements / MoUs signed during the last three years is at Annexure-I. Joint Working Groups and other institutional mechanisms, such as military Staff Talks, have been established under these Agreements / MOUs to identify activities of mutual interest and to review and monitor progress in defence cooperation.

(b) to (d): As part of defence cooperation, there are a number of projects undertaken by government with foreign countries covering design, development, production and supply of defence equipment and platforms. Details of such projects are sensitive in nature and disclosure of the same will not be in the interest of national security. Overall, these projects are progressing as per schedule though there have been some slippages on account of technology absorption, delayed supply of essential components, contractual issues etc., which are addressed from time to time.

ANNEXURE-I REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK SABHA STARRED QUESTION NO. 187 FOR ANSWER ON 29.7.2016

Memorandum of Understanding (MOU) / Agreement on Defence Cooperation signed with Foreign Countries during the last three years:

S.no.	Country	MoU/Agreement
1	Bangladesh	MoU between the Coast Guards for Establishment of Collaborative Relationship to Combat Transnational Illegal Activities at Sea and Develop Regional Cooperation in June 2015
2	Japan	Memorandum on Defence Cooperation and Exchanges in September 2014
		Agreement concerning Security Measures for the Protection of Classified Military Information in December 2015
		Agreement concerning Transfer of Defence Equipment and Technology in December 2015
3	Kazakhstan	Agreement on Defence and Military Technical Cooperation in July 2015
4	Kenya	MOU on Defence Cooperation in July 2016
5	Kyrgyz Republic	Agreement on Defence Cooperation in July 2015
6	Oman	MOU on Military Cooperation renewed in May 2016
		MoU between the Coast Guards in the field of Marine Crime Prevention at Sea in May 2016
		Protocol on Flight Safety Information Exchange in May 2016.
		MoU on Cooperation on Maritime Issues in May 2016
7	Peru	Agreement on Defence Cooperation in October 2013
8	Republic of Korea	Agreement on the Protection of Classified Military Information signed in January 2014

9	Russia	Agreement for Training of Indian Armed Forces Personnel in Military Training Establishments of the Defence Ministry of Russian Federation in December 2014
		Agreement on cooperation in Aircraft Flight Safety in January 2015.
		Agreement on cooperation in the field on Helicopter Engineering in December 2015.
10	Saudi Arabia	MOU on Defence Cooperation signed in February 2014
11	Seychelles	MOU on cooperation in the field of Hydrography in March 2015
12	Spain	Agreement on Protection of Classified Information in March 2015
13	Sudan	MOU on Defence Cooperation and Exchanges in March 2015
14	Tanzania	MOU for Cooperation in the field of Hydrography in June 2015
15	Turkmenistan	Agreement on cooperation in the field of Defence in July 2015
16	UAE	MOU concerning Mutual Protection of Classified Information in May 2016
17	USA	New Framework for Defence Relationship in June 2015
18	Vietnam	MoU between the Coast Guards of the two countries for Establishment of Collaborative Relationship to Combat Transnational Illegal Activities at Sea and Develop Regional Cooperation in June 2015
